

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.101- C.P.(IB)/239(AHM)2023  
With  
ITEM No. 102- IA/527(AHM) 2024

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Drip Capital Inc.

.....Applicant

V/s

Banwari Enterprises Private Limited

.....Respondent

**Order delivered on 08/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :

For the Respondent :

:  
: Mr. Chaitanya Patel, Advocate

**ORDER**

**IA/527(AHM) 2024**

This is an application filed by the Applicant for condonation of delay to placing on record the additional affidavit in terms of the order dated 16.02.2024, to which a reply has already been filed by the Respondent. There is a delay of 17 days in filing the additional affidavit.

Meanwhile, Learned Counsel, Mr. Masoom Shah, appears and requests a pass over. The matter is passed over.

Re-list on 09.05.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**